

Date of Order	Order
23-1-92	None present for the Applicant. Mr. VK Jain - Proxy Counsel for Mr. Narendra Jain Counsel for the respondents. TA is dismissed in default for non-prosecution on the part of the applicant. <i>[Signature]</i> C. K. Kishore Gopal Kishore Member (C.A.) <i>[Signature]</i> Kumar aman
	Copy of order sent to the Res. No. 1 & Applicant vide No. <u>124 to 125</u> Dt. <u>29/1/92</u> <i>[Signature]</i>